

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 187 of 2014

Dated : 16th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal**

**Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-2 to R-5
Mr. Rajiv Srivastava
for R.10**

ORDER

Now, learned counsel for the Respondent (CERC) seeks some time to file the Reply. Accordingly, he is directed to file the Reply on or before 5.11.2014 after serving copy on the other side. Learned counsel for the Respondent -11 submits that he has filed Vakalatnama today.

Post the matter on **14.11.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/js